



No. TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.

OPPOSITION CAUSE LIST
FOR HEARING DATED 25/07/2022

BEFORE SMT.B.KAYALVIZHI, DEPUTY REGISTRAR OF TMR & G.I

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	REMARKS	MOBILE
1	955201	129375	S.SHIVA KUMAR & MEHTA PRODUCTS & VARIKASERY & VARIKASERY		
2	987705	160587	INDU FORMULATION PVT.LTD & LALL & SETHI		
3	1031967	150546	S.R.SUNDAR & MACMILLAN INDIA LTD & INDUS LAW ADVOCATES		
4	1205780	192906	ASHOK KUMAR J.DAGA & GOPAL DASS RATHI & TRADE MARK REGISTRATION BUREAU		
5	1204472	194052	KALVA NIRMAL KUMAR & HYDERABAD FOOD PRODUCYS PVT.LTD & MANMOHAN SINGH & ASSOCIATES		
6	1465186	722068	GUDWILL & GOODWILL & ANGEL ORNAMENTS AND WORKS		
7	1003863	174155	ANAND AND ANAND & MR.G.S.R.ANJANEYULU ADV		

8	1143717	178681	L.R. SWAMI & CO & COCK BRAND SINNAR BIDIS P.LTD & W.S.KANE & CO		
9	976110	179157	JAYA SOAP WORKS PRIVATE LTD & L.R. SWAMI & CO & AJAY SAHNI		
10	1084127	175873	S.MAJUMDAR & CO & CHANDRAKANT M.JOSHI		
11	1163312	176487	M.P.MIRCHANDANI & LALL & SETHI		
12	1110622	176999	V.RAVI ADV & LALL LAHIRI & SALHOTRA		
13	1028825	177216	DEVARAJ MOHAN & L.R.SWAMI & CO		
14	1084129	177807	S.MAJUMDAR & CO & MANGALA REGISTRATION SERVICE		
15	1101410	138915	S.P. SINGH RAJ PUROHIT & R.V.R. ASSOCIATES & V.BALAKRISHNAN		
16	794444	175858	KRIA LAW & MOHAN ASSCIATES		



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S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	REMARKS	MOBILE	SIGN
1	733751	133720	BONAFIED INTELLECTUAL PROPERTY SOLUTION & VARKEY PATER & INDIAN TRADE MARK CO			
2	863275	88731	K.C.DAS PVT.LTD & S.MANMINDER SINGH & UNIVERSAL LEGAL & DELHI TRADE MARK COMPANY			
3	1253423	197035	MRS. KARAPAKA RAJAM & U.KASIPANDIAN & LALL LAHIRI AND SALHOTRA			
4	1253423	193849	MRS. KARAPAKA RAJAM & LABORATORIES GRIFFON PVT LTD & U. KASIPANDIAN & MARKS AND RIGHTS & C. DAINEL & GLADYS			
5	1233221	193807	M.K. SURESH & THREE-N- PRODUCTS PVT LTD & MARKS AND TRADES			

6	1181215	154110	BAGYA RAGAVAN & D.P. AHUJA &CO			
7	1087508	164451	CHETAN DAS & V. BAGYA RAGAVAN & ANAND AND ANAND			
8	936079	164563	SURANA & SURAN INTERNATIONAL ATTORNEYS & TIONAL IMPEX PVT LTD & AUTO PEX MOTOR CO			
9	1277955	193371	RAO & RAO & VIZAG PROFILES LTD & RASHTRIYA ISPAT NIGAM LTD			
10	1066187	163241	V. BALAKRISHNAN & KUNNATH TEXTILES & BAGYA RAGAVAN			
11	1282542	192155	C. VENKATASUBRAMANIAM & SRI KIRTHI & BEST ENGINEERS PUMPS PRIVATE LIMITED			
12	1250248	191335	ASHOK KUMAR J, DAGA,ADVOCATES & M.P. MIRCHANDANI			
13	1204447	191234	RAO & RAO & MADAMSER & CO			
14	1255999	192778	C. VENKATASUBRAMANIAM & KRISHNA & SAURASTRI ASSOCIATES LLP			

15	1077755	192640	R.V.R ASSOCIATES & SUN PHARMACUETICAL LTD			
16	1082807	165238	JOHN MATHEW & ASSOCIATES & RUBY ROLLER FLOUR MILLS(P) LTD & KOVILPATTI LAKSHMI ROLLER FLOUR MILLS LTD & V. BALAKRISHANAN			
17	1244651	192909	L.R. SWAMI & CO & TRADE MARK REGISTRATION BUREAU			



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BEFORE SMT.B.KAYALVIZHI, DEPUTY REGISTRAR OF TMR & G.I

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	REMARKS	MOBILE
1	689899	102020	UNITED SPIRITS LTD & L.S. DAVER & CO & LALL & SETHI		
2	1074404	192707	RAMESH B.VISHWANATH & M/S.CREAMLINE DAIRY PRODUCTS LTD & M.P.MIRCHANDANI & CO		
3	1074039	193814	SANKU LAXMINRARAYANA & HINDUSTAN UNILEVER LIMITED & VISHWANATH & CO & ANAND AND ANAND		
4	1273916	194201	L.R. SWAMI & CO & TAJ TRADE MARK AGENCY		
5	1000809	179990	C.B.KOLGAONKAR & JAYANT SURANA & CADILA HEALTHCARE LIMITED & NAYAN J.RAWAL		
6	1097457	181744	C A SHAJI & K & S PARTNERS & THE JAY ENGINEERING WORK LTD		

7	1017204	155626	SUNIL KUMAR V & G.RAMJI ADVOCATES & TOMY PALU,MAMPILLY, ADV		
8	1007426	152565	TIRUMALA DAIRY P.LTD & SRI SAI MILK LINES & A.PRABHAKARA REDDY		
9	955505	124743	C.B.KOLGAONKAR & MICRO LABS LTD & ARUN KUMAR K.P & D.P AHUJA & CO & V. RAVI ADVOCATE		
10	1097457	181744	C A SHAJI & K & S PARTNERS & THE JAY ENGINEERING WORKS LTD		
10	1157156	179308	R.V.R. ASSOCIATES & THE ACME CO.,		
11	726744	179279	MOHAN ASSOCIATES & MADAMSER & CO		



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OPPOSITION CAUSE LIST
FOR HEARING DATED 28/07/2022

BEFORE SMT.B.KAYALVIZHI, DEPUTY REGISTRAR OF TMR & G.I

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	REMARKS	MOBILE
1	1043134	169551	SAI MIRRA INNOPHARM PVT.LTD & REMFY & SAGAR & BC & ASSOCIATES		
2	1100256	147436	BAGYA RAGHAVAN & ANAND AND ANAND		
3	1106484	179160	L.R. SWAMI & CO & M.KRISHNASAMY & AJAY SAHNI & API POLYMERS (I) LTD		
4	1106484	169580	L.R. SWAMI & CO & M.KRISHNASAMY & AJAY SAHNI & SOM FRAGNCES PVT. LTD		
5	1029510	169366	K.T.ANTONY & BAGYARAGHAVAN & K.C.PAVOO		
6	1069551	166870	V.B.SHETH & CO & ORCHID HEALTHCARE (A DIVISION OF ORCHID CHEMICALS & PHARMACEUTICALS LTD.		

7	1169055	186273	CADILA PHARMACEUTICALS LTD & BAL PHARAMA LTD & TRADESAFE		
8	1079616	189501	SMT. RAJSHRI KARWA & M/S DELHI REGISTRATION SERVICE		
9	1129721	164390	ASHOK KUMAR J. DAGA & TEXX ONE SPECIALITY PVT. LTD & REMFY & SAGAR		
10	928954	168188	RAVI FOODS PVT LTD & MAHTTA & CO & MR. PRADEESH PL		
11	1204446	191235	RAO & RAO & MADAMSER & CO		
12	1331455	205259	CHANDRAKANT M. JOSHI & R.K. DEWAN & COMPANY		
13	1151707	184075	A.V. NATHAN ASSOCIATES & D.P. AHUJA & CO		
14	1263768	194016	SAI RANJANA DONGARKAR & M. JAYA PRASAD & M.P. MIRCHANDANI		
15	1185559	179217	DEPENNING AND DEPENNING & MADAMSER & CO		